

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

**PUBLIC SERVICES – A.P.J.M.S – Chief Administrative Officers of District Courts
(Category – 1) – Transfers and Postings – Ordered.**

ROC.No. 905/2015 - C.1.

Dt.29-04-2015

NOTIFICATION NO. 02/2015. C -1.

The High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 28(3) of the A.P. Judicial Ministerial Service Rules, 2003 and as per the G.O.Ms.No.100 Law (LA & J Home Courts. D) Department, dt.08-08-2013 and all other powers enabling thereto, is pleased to order the following **transfers and postings**: -

I

Sri Manthiya, Paper Promotee from the Unit of the District Judge, Nizamabad, is transferred and posted as Chief Administrative Officer, VI Additional District & Sessions Court, Siddipet, Medak District (Post kept vacant).

Smt. B. Usha Rani, Paper Promotee from the Unit of the District Judge, Karimnagar, is transferred and posted as Chief Administrative Officer, VIII Additional District & Sessions Court, Medak (Post kept vacant).

Sri Mohd. Abdul Rasheed, Paper Promotee from the Unit of the District Judge, Karimnagar, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Warangal (Post kept vacant).

Sri Iqbal Mohammed, Paper Promotee from the Unit of the District Judge, Ranga Reddy District, is transferred and posted as Chief Administrative Officer, XV Additional District & Sessions Court at Ranga Reddy District at L.B. Nagar (Newly Established Court).

Sri Medi Swamy, Chief Administrative Officer, Principal District Court, Nizamabad, is transferred and posted as Chief Administrative Officer, XV Additional District & Sessions Court at Ranga Reddy District at L.B. Nagar, Hyderabad w.e.f. 01-06-2015.

- i) S/Sri Manthiya, Smt. B.Usha Rani, Mohd. Abdul Rasheed and Iqbal Mohammed shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders, proceed to their new stations and take charge of their posts.
- ii) The District Judges, Nizamabad, Karimnagar and Ranga Reddy District are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new stations and report compliance.

- (iii) Sri Medi Swamy, Chief Administrative Officer shall hand over the charge of his post to the Senior Superintendent/immediate junior of his Court on the After Noon of 31-05-2015 and proceed to his new Station and take charge of his post on or after 01-06-2015.
- (iv) The District Judge, Nizamabad, is hereby directed to relieve Sri Medi Swamy on the After Noon of 31-05-2015 to enable him to join in his new station on or after 01-06-2015 and report compliance.

II

Sri K. Prabhudas, Chief Administrative Officer, IX Additional District & Sessions Court, Kamareddy, Nizamabad District, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-V Additional District & Sessions Court, Sangareddy, Medak District (Post kept vacant).

Smt. P.V.S. Lakshmi, Chief Administrative Officer, Court of Additional Sessions Judge for trial of communal offences-cum-VII Additional MSJ-cum-XXI Addl. Chief Judge, City Civil Court, Hyderabad, is transferred and posted as Chief Administrative Officer, XIV Additional District & Sessions Court, Ranga Reddy District at L.B.Nagar, Hyderabad (Newly Established Court).

Sri N. Sai Babu, Chief Administrative Officer, Principal District Court, Guntur, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Rajahmundry, East Godavari District (Post kept vacant).

Sri N. Vijaya Kumar, Chief Administrative Officer, VI Additional District & Sessions Court, Sompeta, Srikakulam District, is transferred and posted as Chief Administrative Officer, Principal District Court, Guntur, vice Sri N. Sai Babu transferred.

Sri Shaik Mohammad Rafi, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-VII Additional District & Sessions Court, Ongole, Praksam District, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-IV Additional District & Sessions Court, Tirupati, Chittoor District vice Sri N. Mahadeva Sastry transferred.

Sri N. Mahadeva Sastry, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-IV Additional District & Sessions Court, Tirupati, Chittoor District, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-VII Additional District & Sessions Court, Ongole, Praksam District vice Sri Shaik Mohammad Rafi transferred.

- i) S/Sri K. Prabhudas, Smt. P.V.S. Lakshmi, N. Saibabu, N. Vijayakumar, Shaik Mohammed Rafi and N. Mahadeva Sastry shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders, proceed to their new stations and take charge of their posts.

- ii) The District Judges, Nizamabad, Guntur, Srikakulam, Prakasam at Ongole, Chittoor and the Metropolitan Sessions Judge, Hyderabad are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new stations and report compliance.

III

Sri T.V.S.G.Raja Reddy, Chief Administrative Officer (Administration), City Civil Court, Hyderabad, is transferred and posted as Chief Administrative Officer (Administration), Principal District Court, Ranga Reddy District vice Sri A. Raman Raj transferred.

Sri A. Raman Raj, Chief Administrative Officer (Administration), Principal District Court, Ranga Reddy District, is transferred and posted as Chief Administrative Officer (Judicial), City Civil Court, Hyderabad, vice Sri Mohd. Khazim Ali transferred.

Sri Mohd. Khazim Ali, Chief Administrative Officer (Judicial), City Civil Court, Hyderabad, is transferred and posted as Chief Administrative Officer (Administration), City Civil Court, Hyderabad vice Sri T.V.S.G. Raja Reddy transferred.

Sri B. Malleswara Rao, Chief Administrative Officer, Family Court-cum-III Additional District & Sessions Court, Srikakulam, is transferred and posted as Chief Administrative Officer, XV Additional District & Sessions Court, Nuzvid, Krishna District (Post kept vacant).

Sri P.V. Gopala Varma, Chief Administrative Officer, Additional District & Sessions Court at Srikakulam for trial of case under Crime No.24/2012 of Vangara Police Station in connection with clashes between SCs & BCs at Lakshmipet is transferred and posted as Chief Administrative Officer, Family Court-cum-III Additional District & Sessions Court, Srikakulam vice Sri B. Malleswara Rao transferred.

- i) S/ Sri T.V.S.G. Raja Reddy, A. Raman Raj, Mohd. Khazim Ali, B. Malleswara Rao and P.V. Gopala Varma shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders, proceed to their new stations and take charge of their posts.
- ii) The Chief Judge, City Civil Court, Hyderabad, the District Judges, Ranga Reddy District and Srikakulam are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new stations and report compliance.

IV

Sri V. Nageswara Rao, Chief Administrative Officer, Principal District Court, Srikakulam, is transferred and posted as Chief Administrative Officer, III Additional District & Sessions Court, Kakinada, East Godavari District vice Sri M.V.V. Subrahmanyam transferred.

Sri M.V.V. Subrahmanyam, Chief Administrative Officer, III Additional District & Sessions Court, Kakinada, East Godavari District, is transferred and posted as Chief Administrative Officer, Principal District Court, Srikakulam vice Sri V. Nageswara Rao transferred.

Sri Mohd. Liyaqath Ali, Chief Administrative Officer, Principal District Court, Khammam, is transferred and posted as Chief Administrative Officer, Family Court-cum-VI Additional District & Sessions Court, Karimnagar (Post kept vacant).

Sri M. Prabhakar Reddy, Chief Administrative Officer, Principal District Court, Nalgonda, is transferred and posted as Chief Administrative Officer, XVI Additional District & Sessions Court, Malkajgiri, Ranga Reddy District vice Sri G. Goverdhan transferred.

Sri G. Goverdhan, Chief Administrative Officer, XVI Additional District & Sessions Court, Malkajgiri, Ranga Reddy District, is transferred and posted as Chief Administrative Officer, Family Court-cum-VI Additional District & Sessions Court, Nalgonda (Post kept vacant).

- (i) S/ Sri V. Nageswara Rao, M.V.V. Subrahmanyam, Mohd. Liyaqath Ali, M. Prabhakar Reddy and G. Goverdhan shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders, proceed to their new stations and take charge of their posts.
- (ii) The District Judges, Srikakulam, East Godavari at Rajahmundry, Khammam, Nalgonda and Ranga Reddy District are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new stations and report compliance.

V

Sri K. Srinivas, Chief Administrative Officer, Special Court for trial of cases under Essential Commodities Act-cum-III Additional MSJ, Hyderabad, is transferred and posted as Chief Administrative Officer, Family Court, Ranga Reddy District vice Smt. L. Jayanthi transferred.

Smt. L. Jayanthi, Chief Administrative Officer, Family Court, Ranga Reddy District, is transferred and posted as Chief Administrative Officer, Court of Additional Sessions Judge for trial of Communal Offences-cum-VII Additional MSJ-cum-XXI Additional Chief Judge, City Civil Court, Hyderabad vice Smt. P.V.S. Lakshmi transferred.

Sri P.V.S.S. Durga Prasad, Chief Administrative Officer, XIII Additional District & Sessions Court, Gajuwaka, Visakhapatnam District, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Visakhapatnam vice Sri B. Kailasa Rao transferred.

Sri B. Kailasa Rao, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Visakhapatnam, is transferred and posted as Chief Administrative Officer, XIII Additional District & Sessions Court, Gajuwaka, Visakhapatnam District vice Sri P.V.S.S. Durga Prasad transferred.

- (i) S/Sri K. Srinivas, Smt. L.Jayanthi, P.V.S.S. Durga Prasad and B. Kailasa Rao shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders, proceed to their new stations and take charge of their posts.
- (ii) The Special Judge for trial of cases under Essential Commodities Act-cum-III Additional MSJ, Hyderabad, the District Judges, Ranga Reddy District and Visakhapatnam are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new stations and report compliance.

The Unit Officers concerned are hereby directed not to entertain any applications for leave from the individual concerned. The above individuals are also hereby informed that representations for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are further directed to send the joining reports of the individuals to this Registry.

Note: S/Sri N. Vijayakumar, N. Mahadeva Sastry, M. Prabhakar Reddy, K. Srinivas, A. Raman Raj, G. Goverdhan, Smt. L. Jayanthi and P.V. Gopala Varma are not entitled to draw T.A. and D.A. etc., since they are transferred at their request.


REGISTRAR (ADMN.).

To

1. **The Individuals (Through the Unit Heads concerned.)**
2. The District Judges, Guntur, East Godavari at Rajahmundry, Srikakulam, Prakasam at Ongole, Chittoor, Krishna at Machilipatnam and Visakhapatnam (**State of Andhra Pradesh**).
3. The District Judges, Nizamabad, Karimnagar, Medak at Sangareddy, Warangal, Ranga Reddy District at L.B.Nagar, Hyderabad, Khammam and Nalgonda (**State of Telangana**).
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Special Judge for Essential Commodities Act-cum-III Additional MSJ, Hyderabad.
7. XV Additional District & Sessions Judge, Nuzvid, Krishna District.
8. III Additional District & Sessions Judge, Kakinada, East Godavari District.
9. XIII Additional District & Sessions Judge, Gajuwaka, Visakhapatnam District.
10. The Special Judge for trial of cases under SCs/STs (POA) Act, 1989, Rajahmundry, East Godavari District and Visakhapatnam.
11. The Additional District & Sessions Court at Srikakulam for trial of case under Crime No.24/2012 of Vangara Police Station in connection with clashes between SCs & BCs at Lakshmipet.
12. The Special Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-VII Additional District & Sessions Judge, Ongole, Prakasam District.
13. The Special Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-IV Additional District & Sessions Judge, Tirupati, Chittoor District.
14. Judge, Family Court-cum-III Additional District & Sessions Judge, Srikakulam.
15. Judge, Family Court-cum-VI Additional District & Sessions Judge, Karimnagar.
16. Judge, Family Court-cum-VI Additional District & Sessions Judge, Nalgonda.
17. Judge, Family Court, Ranga Reddy District.
18. The Special Judge for trial of cases under SCs/STs (POA) Act, 1989, Warangal.
19. The Special Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-V Additional District & Sessions Judge, Sangareddy, Medak District.

20. VI Additional District & Sessions Judge, Siddipet, Medak District.
21. VIII Additional District & Sessions Judge, Sangareddy, Medak District.
22. XV Additional District & Sessions Judge, Ranga Reddy District at L.B .Nagar, Hyderabad.
23. IX Additional District & Sessions Judge, Kamareddy, Nizamabad District.
24. XIV Additional District & Sessions Judge, Ranga Reddy District at L.B. Nagar, Hyderabad.
25. XVI Additional District & Sessions Judge, Malkajgiri, Ranga Reddy District.
26. Additional Sessions Judge for trial of communal offences-cum-VII Additional MSJ-cum-XXI Adl. CJ, City Civil Court, Hyderabad.
27. The Pay and Accounts Officer, Hyderabad.
28. The District Treasury Officers, Guntur, East Godavari at Kakinada, Srikakulam, Prakasam at Ongole, Chittoor, Krishna at Machilipatnam and Visakhapatnam. **(State of Andhra Pradesh)**
29. The Sub Treasury Officers, Nuzvid, Sompeta, Lakshmipet and Gajuwaka **(State of Andhra Pradesh)**.
30. The District Treasury Officers, Nizamabad, Karimnagr, Medak at Sangareddy, Warangal, Ranga Reddy District, Khammam and Nalgonda. **(State of Telangana)**.
31. The Sub Treasury Officers, Siddipet, Medak District and Kamareddy, Nizamabad District.
32. The Central Project Coordinator, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, with a request to direct the concerned to upload the Notification in the High Court's Website.

<http://hc.tap.nic.in>

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